



**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/32/ (IB)/2017  
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION  
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING  
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	J. RAVIKUMAR	Counsel for Respondent	
2	ROHIT KROHE	counsel for Petitioner	

**ORDER**

Counsel for petitioner present. Counsel for respondents present and stated that he has not received copy of petition and other documents and sought time for filing a reply. Counsel for petitioner is directed to furnish copy of the petition and other documents to the respondents. Meanwhile, counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on **13.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)